

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :03/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/10568/2024 BLAPL/4424/2024	KUNU @ NARENDRA DAS VS STATE OF ODISHA	ABHILASH MISHRA VS	BINIKA /209 /2023 DISTRICT AND SESSIONS JUDGE,SONEPUR ST/0000015/2024
2	D-BLAPL/11349/2024 BLAPL/4425/2024	SONU@ASHWINEE KUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /417 /2023 3RD ADJ BHUBANESWAR(Khordha ) TR/0000635/2023
3	D-BLAPL/12736/2024 BLAPL/4426/2024	SARBESWAR NAYAK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /704 /2023 J.M.F.C.,BASUDEVPUR(Bhadrak ) GR/0001153/2023
4	D-BLAPL/11210/2024 BLAPL/4427/2024	DUGU @ SANJAY KUMAR SAHOO @ GUDU VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha ) TR/0000014/2024
5	D-BLAPL/13300/2024 BLAPL/4428/2024	SUDHIR CHANDRA BEHERA VS STATE OF ODISHA	ASHOK JENA VS	MARINE PS ARAKHAKUDA /16 /2024 GRAM NYAYALAYA AT BRAHMAGIRI GR/0000122/2024
6	D-BLAPL/12846/2024 BLAPL/4429/2024	RUDRA NARAYAN BHUTIA VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	NALCO /103 /2020 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000051/2020
7	D-BLAPL/13303/2024 BLAPL/4430/2024	MD. ARBAJ @ MANGLU VS STATE OF ODISHA	ASIT KUMAR JENA VS	JATNI P.S. /128 /2024 JMFC, JATNI(Khordha ) GR/0000228/2024
8	D-BLAPL/13308/2024 BLAPL/4431/2024	SIMANCHAL DAS VS STATE OF ODISHA	KURESH PRASAD DASH VS	KHALLIKOTE /791 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0002038/2023
9	D-BLAPL/13312/2024 BLAPL/4432/2024	JAHAN BESHRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	JAIPATNA /119 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna ) Spl/0000037/2024
10	D-BLAPL/13315/2024 BLAPL/4433/2024	LOKANATH MALLICK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha ) TR/0000075/2023
11	D-BLAPL/13305/2024 BLAPL/4434/2024	SUSHANTA PARIAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /15 /2024 DISTRICT & SESSIONS JUDGE,BOLANGIR SC/0000039/2024

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12	D-BLAPL/12305/2024 BLAPL/4435/2024	KADU @ KADESWAR DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BARIPADA TOWN /671 /2023 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000090/2024
13	D-BLAPL/13329/2024 BLAPL/4436/2024	SURAT MEHER @ SUBRAT MEHER VS STATE OF ODISHA	SUJATA JENA VS	PADAMPUR /192 /2023 A.D.J.,PADAMPUR(Bargarh ) Spl/0000057/2023
14	D-BLAPL/12513/2024 BLAPL/4437/2024	PARICHHANA SANI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	CHHENDIPADA /131 /2024 J.M.F.C.,CHHENDIPADA(Anugul ) GR/0000330/2024
15	D-BLAPL/13342/2024 BLAPL/4438/2024	MD. SAHIL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	RENGALI /217 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002449/2023
16	D-BLAPL/13338/2024 BLAPL/4439/2024	SUNUA @ SUDARSAN SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /52 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000044/2024
17	D-BLAPL/13343/2024 BLAPL/4440/2024	MD. SAHIL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	MAHULPALI /63 /2023 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S GR/0000294/2023
18	D-BLAPL/11736/2024 BLAPL/4441/2024	BABAN @ MADAN MOHAN SAHOO VS STATE OF ODISHA	DEBASNAN DAS VS	RAMACHANDRAPUR /72 /2023 ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000076/2023
19	D-BLAPL/13095/2024 BLAPL/4442/2024	SK. ARSAD AYUB @ PINTU VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000095/2024
20	D-BLAPL/13210/2024 BLAPL/4443/2024	AKHIL CLEMENT SURESH VS STATE OF ODISHA	NIRANJAN MAHARANA VS	AMBADOLA /64 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000041/2024
21	D-BLAPL/13285/2024 BLAPL/4444/2024	HARICHAND @ HARICHANDRA MISTRI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI SADAR /45 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000023/2024
22	D-BLAPL/13153/2024 BLAPL/4445/2024	MEHERUDDIN KHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	G.R.P.S. (TITILAGARH) /28 /2014 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000166/2014
23	D-BLAPL/13327/2024	KISHORE MAJHI	SOUBHAGYA KUMAR DASH	R.UDAYAGIRI /124 /2023

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	BLAPL/4446/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000093/2023
24	D-BLAPL/12971/2024 BLAPL/4447/2024	MANAS @ MATHURANANDA JENA VS STATE OF ODISHA	ASHOK JENA VS	MAHANGA /230 /2019 A.D.J. SALIPUR(Cuttack) ST/0000033/2024
25	D-BLAPL/13058/2024 BLAPL/4448/2024	PINTU BAHADUR VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	JHARSUGUDA SADAR /121 /2023 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000102/2023
26	D-BLAPL/12996/2024 BLAPL/4449/2024	RAJU KUMAR SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BERHAMPUR SADAR /217 /2019 3RD ADDL.SESSION JUDGE CUM SPL.J Spl/0000025/2019
27	D-BLAPL/10730/2024 BLAPL/4450/2024	RUDHIA @ BIPIN BIHARI DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	PATTAMUNDAI /139 /1999 ASST.SESSIONS JUDGE,PATTAMUNDAI ST/0000025/2024
28	D-BLAPL/13067/2024 BLAPL/4451/2024	JITU @ JITENDRA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RASOL /95 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000285/2024
29	D-BLAPL/13017/2024 BLAPL/4452/2024	SURENDRA BAG @ GABA @ SANKAR VS STATE OF ODISHA	ANKANN PANDA VS	BHAWANIPATNA SADAR /13 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000004/2024
30	D-BLAPL/13078/2024 BLAPL/4453/2024	KARAN NIAL VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000043/2024
31	D-BLAPL/13052/2024 BLAPL/4454/2024	K.SUJIT VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000043/2024
32	D-BLAPL/12622/2024 BLAPL/4455/2024	TINA @ SK. ABDUL AJIM VS STATE OF ODISHA	ASHOK JENA VS	KHUNTUNI /237 /2023 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000667/2023
33	D-BLAPL/12162/2024 BLAPL/4456/2024	SIBA GOUDA VS STATE OF ODISHA	DEBASIS SARANGI VS	BAIDYANATHPUR /481 /2023 3RD ADDL.SESSION JUDGE CUM SPL.J Spl/0000070/2023
34	D-BLAPL/13157/2024 BLAPL/4457/2024	SURYAKANTA KANHAR VS	SUSANTA KUMAR BARAL VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama

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35	D-BLAPL/12501/2024 BLAPL/4458/2024	STATE OF ODISHA DEBANANDA PATRA VS	JYOTIRMAYA SAHOO VS	2(A)CC/000020/2024 JAMDA PS /82 /2023 AD HOC ADDL.SESIONS JUDGE (FTSC
36	D-BLAPL/13345/2024 BLAPL/4459/2024	STATE OF ODISHA SUMIT BEHERA VS	SASMITA NANDA VS	Spl/0000125/2023 PANDAPADA /126 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar)
37	D-BLAPL/12792/2024 BLAPL/4460/2024	STATE OF ODISHA TRUTIYA BISI VS	SK. ZAFARULLA VS	Spl/0000068/2023 GOCHHAPADA /152 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal)
38	D-BLAPL/12793/2024 BLAPL/4461/2024	STATE OF ODISHA DINGARA RANA VS	SK. ZAFARULLA VS	Spl/0000120/2023 GOCHHAPADA /152 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal)
39	D-BLAPL/13358/2024 BLAPL/4462/2024	STATE OF ODISHA PRIYABRATA DAS VS	SHUBHENDU KUMAR PARIDA VS	Spl/0000120/2023 KHURDA P.S. /72 /2020 SPECIAL JUDGE (NDPS),KHURDA(Khor
40	D-BLAPL/12813/2024 BLAPL/4463/2024	STATE OF ODISHA SOURAV KUMAR SAHOO @ SAURABHA KUMAR SAHOO VS	MANAS KUMAR CHAND VS	TR/0000014/2020 / /0 ADDL.SESIONS JUDGE CUM SPL JUDC
41	D-BLAPL/13348/2024 BLAPL/4464/2024	STATE OF ODISHA ANUPAMA MOHANTY VS	AJIT KUMAR MOHANTY VS	TR/0000033/2023 SONEPUR /136 /2024 SPECIAL JUDGE,SONEPUR(Sonepur )
42	D-BLAPL/13373/2024 BLAPL/4465/2024	STATE OF ODISHA SANJAYA KUMAR POLAI @ SANJAYA POLAI VS	JYOTIRMAYA SAHOO VS	Spl/0000038/2024 DHARAKOT PS /337 /2023 A.D.J.,ASKA(Ganjam)
43	D-BLAPL/13375/2024 BLAPL/4466/2024	STATE OF ODISHA ROHIT KUMAR VS	SURYAKANTA DWIBEDI VS	ST/0000028/2024 / /0 SPECIAL JUDGE, TITLAGARH(Balangir)
44	D-BLAPL/13396/2024 BLAPL/4467/2024	STATE OF ODISHA MAHENDRA BEHERA VS	BINI MISHRA VS	2(A)CC/0000008/2024 SORO /60 /2023 DISTRICT & SESSIONS JUDGE,BALASO
45	D-BLAPL/13392/2024 BLAPL/4468/2024	STATE OF ODISHA PRAMOD CHANDRA SAHU VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	ST/0000308/2023 ADVA /45 /2024 J.M.F.C,MOHANA(Gajapati ) GR/0000083/2024

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46	D-BLAPL/13382/2024 BLAPL/4469/2024	SUSANTA KUMAR SAHU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MOHANA /82 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000043/2024
47	D-BLAPL/13407/2024 BLAPL/4470/2024	ACHYUT PAWAR VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /7 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000002/2022
48	D-BLAPL/13425/2024 BLAPL/4471/2024	DAMA KANHAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHOUDWAR /263 /2023 1ST ADJ,CUTTACK(Cuttack) Spl/0000015/2023
49	D-BLAPL/12275/2024 BLAPL/4472/2024	PRATAP CHANDRA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /82 /2018 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000081/2022
50	D-BLAPL/13431/2024 BLAPL/4473/2024	URDHAB KHEMUDU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /60 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000059/2024
51	D-BLAPL/13447/2024 BLAPL/4474/2024	TARINISEN MOHAPATRA VS STATE OF ODISHA	ASISH MISHRA VS	SPL.TASK FORCE /15 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000403/2024
52	D-BLAPL/13331/2024 BLAPL/4475/2024	SUNIL @ PRIYABRATA SWAIN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	ATHGARH /177 /2019 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000303/2019
53	D-BLAPL/13446/2024 BLAPL/4476/2024	BALARAM HANTAL VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIAK VS	KALIMELA /39 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000027/2024
54	D-BLAPL/11380/2024 BLAPL/4477/2024	NILAMADHAB MANDAL VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	PATTAPUR (ASKA) /115 /2020 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE ST/0000127/2022
55	D-BLAPL/13275/2024 BLAPL/4478/2024	ASHISH KUMAR DAS VS STATE OF ODISHA	MANORANJAN DAS VS	INFOVALLY UPD BHUBANESWAR /88 /2024 JMFC, JATNI(Khordha ) GR/0000242/2024
56	D-CMAPL/19449/2024 CMAPL/134/2024	RABIN MANDAL VS MANOHAR MANDAL	ADV VS	// ()
57	D-CMAPL/14948/2024	KISHORI MOHANTY	ADV	//

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	CMAPL/135/2024	VS RANJITA SWAIN	VS	() //
58	D-CMP/19456/2024 CMP/473/2024	SARTAJ BUKHSH KHAN @ SARTAJ BUKUSH KHAN VS MADHUSUDAN DAS	PRASANNA KUMAR RATH VS	// DISTRICT & SESSIONS JUDGE,JAGATSI Fao/000019/2024
59	D-CMP/5119/2024 CMP/474/2024	MANOJ KUMAR SAHU VS SARASWATI PRADHAN	PRAMOD KUMAR PADHEE VS	// CIVIL JUDGE (SD),KUCHINDA(Sambalpu CS/0000136/2022
60	D-CMP/19706/2024 CMP/475/2024	SUDHANSHU SEKHAR PATTANAYAK VS ARNAPURNA PATTANAYAK	RAKESH SAHU VS	// DISTRICT & SESSIONS JUDGE,JAGATSI CRREV/000007/2023
61	D-CMP/19257/2024 CMP/476/2024	SUMITRA MUKHERJEE VS PROF. RANJIT GHOSH	ABHAYA KUMAR MAHAKUD VS	// CIVIL JUDGE (SD),PURI(Puri) CS/000020/2023
62	D-CMP/20059/2024 CMP/477/2024	BUDHEMATI NAIK VS PRADEEP KUMAR PATRA	ALOK KUMAR PANDA VS	// DISTRICT & SESSIONS JUDGE, BHAWA Fao/000001/2024
63	D-CMP/19304/2024 CMP/478/2024	SUDHIR KUMAR MEHER VS MALATI PUTEI	ANAM CHARAN PANDA VS	// CIVIL JUDGE (SD),PATNAGARH(Balangi EC/000003/2008
64	D-CMP/19869/2024 CMP/479/2024	DHIRENDRA NARAYAN DAS VS SACHINDRA NARAYAN DAS	ABHAYA KUMAR PARIDA VS	// ADDL.SESSIONS JUDGE,KARANJIA(Ma RFA/0000073/2011
65	D-CMP/18109/2024 CMP/480/2024	SUVENDU KUMAR DAS VS SAROJ KUMAR DAS	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur ) CMA/0000107/2023
66	D-CMP/19825/2024 CMP/481/2024	BIJAYALAXMI BISWAL VS TUNILATA NAYAK	DEEPALI MAHAPATRA VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/000029/2010
67	D-CMP/19601/2024 CMP/482/2024	MURALIDHAR NAYAK VS BANSIDHAR PARIDA	VIVEKANANDA JENA VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal CMA/0000038/2020
68	D-CMP/19974/2024 CMP/483/2024	V.SURYA KUMARI VS	RAMA CHANDRA RATH VS	// CIVIL JUDGE (SD),BARGARH(Bargarh )

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69	D-CMP/19897/2024 CMP/484/2024	MUTIALLA RAMA KRUSHNA BHAGIRATHI SAHOO VS RABINDRA GAHAN	SUKANTA KUMAR NAYAK VS	CS/0000146/2011 // CIVIL JUDGE (JR.DIV.),CHANDABALI(B
70	D-CMP/19620/2024 CMP/485/2024	POTNURU ASHOK KUMAR @ P.ASHOK KUMAR VS POTNURU RAMAKRISHNA	SANATAN DAS VS	CS/0000030/2010 // CIVIL JUDGE (SD),PARALAKHEMUNDI
71	D-CMP/19996/2024 CMP/486/2024	ACHUTANANDA SAHOO VS AMULYA KUMAR SAHOO	MAHESWAR MOHANTY VS	CS/0000084/2011 // DIST.& SESSIONS JUDGE,JAJPUR(Jajapu
72	D-CONTC/19363/2024 CONTC/3726/2024	DEBASHISA DAS VS ANU GARG, I.A.S	ADV VS	RFA/0000037/2022 // ()
73	D-CONTC/13871/2024 CONTC/3727/2024	URMILA SAHOO VS SULOCHANA DAS,PRINCIPAL CUM SECY.,SSB COLLEGE,MAHAKALPADA	ADV. VS	// ()
74	D-CONTC/19283/2024 CONTC/3728/2024	SUNIL KUMAR MISHRA VS CINAK MISHRA, S.P., PURI	ADV VS	// ()
75	D-CONTC/18620/2024 CONTC/3729/2024	KARTIK CHANDRA SWAIN VS V.V.YADAB, I.A.S	ADV VS	// ()
76	D-CONTC/19279/2024 CONTC/3730/2024	LALITA MAHAKUD VS SUSHIL KUMAR LOHANI, I.A.S	ADV VS	// ()
77	D-CONTC/19288/2024 CONTC/3731/2024	KARTIKA CHANDRA SAHOO VS CINAK MISHRA, S.P., PURI	ADV VS	// ()
78	D-CONTC/16746/2024 CONTC/3732/2024	DIBENDU KABI VS RAJESH PRABHAKAR PATIL, PRINCIPAL SECY., TO GOVT., COOP. DEPT.	ADV VS	// ()
79	D-CONTC/19293/2024 CONTC/3733/2024	JOGENDRA BHOI VS P.ANVESHA REDDY, I.A.S.	ADV VS	// ()

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80	D-CONTC/18413/2024 CONTC/3734/2024	MAMATAMAYEE SAMAL VS ARAVIND AGARWAL, I.A.S.	ADV VS	// 0 //
81	D-CONTC/19296/2024 CONTC/3735/2024	JITENDRA SETHI VS CINAK MISHRA, S.P., PURI	ADV VS	// 0 //
82	D-CONTC/19200/2024 CONTC/3736/2024	SANTILATA SETHI VS HEMANTA KUMAR HOTA, THE EXECUTIVE OFFICER, SUPDT., ENGR., UPPER KOLAB IRRIGATION DIVISION, KORAPUT	ADV VS	// 0 //
83	D-CONTC/17384/2024 CONTC/3737/2024	PRUTHIRAJ BEHERA VS VEDBHUSHAN, I.A.S.	ADV. VS	// 0 //
84	D-CONTC/19025/2024 CONTC/3738/2024	KOTHARI BISWAJIT MEKAP VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/17373/2024 CONTC/3739/2024	PRAKASH KUMAR NAYAK VS SUDHIR KUMAR, I.G, CISF, KOLKATA	NIROD KUMAR SAHU VS	// 0 //
86	D-CONTC/19860/2024 CONTC/3740/2024	SARAT CHANDRA PRADHAN VS G. MATHI VATHANAN, ADDL. CHIEF SECY., H AND UD DEPT.	ADV. VS	// 0 //
87	D-CONTC/19372/2024 CONTC/3741/2024	SAROJINI MARTHI @ MARTHA VS ANU GARG, I.A.S.	ADV VS	// 0 //
88	D-CONTC/19855/2024 CONTC/3742/2024	SUNDARMANI PRUSETH VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
89	D-CONTC/19323/2024 CONTC/3743/2024	KALI CHARANA NAIK VS DR.AUROBINDO BEHERA	ADV VS	// 0 //
90	D-CONTC/19313/2024 CONTC/3744/2024	BIJAYALAXMI JAGDEV MAHAPATRA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
91	D-CONTC/19219/2024	DR. PRATAP KESARI NAYAK	NIBEDITA MOHANTY	//



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	CONTC/3745/2024	VS ARAVIND AGRAWAL,COMMNR. CUM SECY.	VS	0 //
92	D-CONTC/19212/2024 CONTC/3746/2024	DHIRENDRA MISHRA VS MANORANJAN MALLIK, DIRECTOR SECONDARY EDUCATION, BBSR, KHORDHA	ADV VS	// 0 //
93	D-CONTC/18848/2024 CONTC/3747/2024	AYASKANTA SAMANTA VS BHABANI SANKAR DASH, PRINCIPAL DR, AMBEDKAR MEMORIAL INSTUTION OF IT AND MS,ROURKELA, SUNDARGARH	ADV VS	// 0 //
94	D-CONTC/19843/2024 CONTC/3748/2024	DAMAYANTI MEHER VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
95	D-CONTC/19845/2024 CONTC/3749/2024	BANSIDHAR NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
96	D-CONTC/19839/2024 CONTC/3750/2024	JAGANNATH NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
97	D-CONTC/19851/2024 CONTC/3751/2024	INDRAMANI NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
98	D-CONTC/19487/2024 CONTC/3752/2024	REBIKA BASISTON VS ARAVIND AGRAWAL, COMMNR CUM SECY., H.E. DEPT	SANDHYARANI PANI VS	// 0 //
99	D-CONTC/19849/2024 CONTC/3753/2024	SAKUNTALA PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV VS	// 0 //
100	D-CONTC/19672/2024 CONTC/3754/2024	KARTIK CHANDRA NANDA VS DR.NIRUPAMA SARANGI, C.D.M.O, BARGARH	ADV VS	// 0 //
101	D-CONTC/19496/2024 CONTC/3755/2024	RAJESH KUMAR NAYAK VS SH.K.SANJAY MURTY, SECY., TO GOVT., MINISTRY OF HRD DEPT	ADV VS	// 0 //
102	D-CONTC/20041/2024 CONTC/3756/2024	DIPTANSU BHUSAN PATI VS	ADV VS	// 0

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103	D-CONTC/19486/2024 CONTC/3757/2024	KUMUDA CHANDRA MALLICK, SECY., O.P.S.C, CUTTACK MALATI GANTAYAT VS	SANDHYARANI PANI VS	// // ()
104	D-CONTC/18970/2024 CONTC/3758/2024	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION JAYANTI MOHANTY VS	ADV VS	// // ()
105	D-CONTC/9686/2024 CONTC/3759/2024	DR. ARTABANDHU NAYAK, DIRECTOR OF NURSINGH, KESHAR NAGAR, BBSR SANJUKTA HOTA @ PANDA VS	ADV VS	// // ()
106	D-CONTC/17006/2024 CONTC/3760/2024	SARAT KUMAR BAG, SPL., LAND ACQUISITION OFFICER, JAJPUR HEMANTA SAHU VS	ADV VS	// // ()
107	D-CONTC/19821/2024 CONTC/3761/2024	JYOTI PRAKASH MISHRA, D.E.E., BBSR, KHORDHA SOMANATH MANTRY VS	ADV VS	// // ()
108	D-CONTC/19754/2024 CONTC/3762/2024	PURNA CHANDRA SETHI, D.E.O, BARIPADA, MAYURBHANJ KALPANA SETHI VS	ADV VS	// // ()
109	D-CONTC/19740/2024 CONTC/3763/2024	PRADEEP NAYAK, SUPDT., ENGR., IRRIGATION DIVISION, J.S PUR DEBADATTA DAS VS	JYOTSNARANI RATHA VS	// // ()
110	D-CONTC/19728/2024 CONTC/3764/2024	SUSHIL KUMAR LOHANI, PRINCIPAL SECY., PR AND D.W DEPT., BBSR DILLIP KUMAR PRADHAN VS	ADV VS	// // ()
111	D-CONTC/19256/2024 CONTC/3765/2024	ASWATHY S., I.A.S. SUDHIR KUMAR LENKA VS	SRIKANTA MAHUNTA VS	// // ()
112	D-CONTC/19076/2024 CONTC/3766/2024	SIDHARTH DASH, I.A.S. BISWARANJAN ACHARYA VS	ADV. VS	// // ()
113	D-CONTC/19295/2024 CONTC/3767/2024	DHRUBA CHARAN BEHERA, DISTRICT EDUCATION OFFICER, BOLANGIR DHIRENDRA KUMAR PATRA VS	ADV. VS	// // ()
		SATYABRATA SAHU, I.A.S.		//

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114	D-CONTC/19786/2024 CONTC/3768/2024	LOBAN KHAN VS ASWATHY S., I.A.S.	AUROBINDA SAHOO VS	// 0 //
115	D-CONTC/19788/2024 CONTC/3769/2024	NIRANJAN PANDA VS ASWATHY S., I.A.S.	AUROBINDA SAHOO VS	// 0 //
116	D-CONTC/19368/2024 CONTC/3770/2024	PREMANANDA PRADHAN VS ASHOUTOSH GOURAV KAR, KENDRAPARA MUNICIPALITY, KENDRAPARA	ADV VS	// 0 //
117	D-CONTC/19196/2024 CONTC/3771/2024	NABAKISHORE NAYAK VS GOKULA CHANDRA BALABANTARAY, B.E.O, BOLAGARH	ADV VS	// 0 //
118	D-CONTC/19049/2024 CONTC/3772/2024	BHAGBAN SAHU VS FALGUNI MAJHI,BLOCK DEVELOPMENT OFFICER,CHIKITI	ADV VS	// 0 //
119	D-CONTC/13880/2024 CONTC/3773/2024	BIJAY KUMAR NAYAK VS SUSHANTA KUMAR DAS,DIRECTOR,SECONDARY EDU.	ADV. VS	// 0 //
120	D-CONTC/13883/2024 CONTC/3774/2024	ARCHANA JENA VS SUSHANTA KUMAR DAS,DIRECTOR,SECONDARY EDU.	ADV. VS	// 0 //
121	D-CONTC/17416/2024 CONTC/3775/2024	BAUNA KUMAR MOHANTY VS ARAVIND AGRAWAL, I.A.S.	SRIDHAR RATH VS	// 0 //
122	D-CONTC/19868/2024 CONTC/3776/2024	MD. AMUNUL ISLAM VS DEO RANJAN KUMAR SINGH, I.A.S., HOME DEPT.	ADV VS	// 0 //
123	D-CONTC/20036/2024 CONTC/3777/2024	SATYANARAYAN DEHURY VS GENDRA KUJUR, O.E.S, I	ADV VS	// 0 //
124	D-CONTC/20037/2024 CONTC/3778/2024	TANKADHAR SAHOO VS GENDRA KUJUR, O.E.S, I	ADV. VS	// 0 //
125	D-CONTC/20039/2024	PRANABANDHU MAHAPATRA	ADV	//

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	CONTC/3779/2024	VS GENDRA KUJUR, O.E.S, I	VS	() //
126	D-CONTC/20042/2024 CONTC/3780/2024	KALYANI PANIGRAHI VS GENDRA KUJUR, O.E.S, I	ADV. VS	// () //
127	D-CRLA/13159/2024 CRLA/443/2024	PANDIT @ PAPPU @ PREETAM TIWARI VS STATE OF ODISHA	BHARATI DASH VS	BRAJARAJNAGAR /2 /2019 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/000002/2019
128	D-CRLA/13374/2024 CRLA/444/2024	RAJKISHORE NAG @ RAJ KISHOR NAG VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA SADAR /210 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000188/2023
129	D-CRLA/12223/2024 CRLA/445/2024	RATIKANTA NAYAK @ JAGA VS STATE OF ODISHA	NIRANJAN PANDA VS	NAIKANI-DIHI /73 /2014 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000047/2014
130	D-CRLA/13354/2024 CRLA/446/2024	GURUDEV DEEP VS STATE OF ODISHA	DURGA PRASAD S. MALLICK VS	BOLANGIR SADAR /160 /2022 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000028/2022
131	D-CRLA/11444/2024 CRLA/447/2024	SONU @ SOUMYA RANJAN MOHANTY VS STATE OF ODISHA	KALPATARU MISHRA VS	JAGATPUR /158 /2015 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000059/2015
132	D-CRLA/12960/2024 CRLA/448/2024	KUNTI SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /48 /2004 DISTRICT & SESSIONS JUDGE,BOUDH(Boudh) ST/0000017/2016
133	D-CRLA/13541/2024 CRLA/449/2024	JATIA @ MANOJ NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	TOMKA /44 /2016 AD-HOC ADJ (FTSC),JAJPUR(Jajapur ) Spl/0000084/2016
134	D-CRLA/13486/2024 CRLA/450/2024	SUBASH BARIK @ SUBASA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	PURUNAKATAK /101 /2022 DISTRICT & SESSIONS JUDGE,BOUDH(Boudh) ST/0000102/2022
135	D-CRLMA/12653/2024 CRLMA/93/2024	SIPRA RANI JENA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	ASKA /102 /2024 J.M.F.C.,ASKA(Ganjam) GR/0000282/2024
136	D-CRLMA/13029/2024 CRLMA/94/2024	SURAJ KUMAR DAS VS	ADV VS	TIHIDI /221 /2018 ()

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137	D-CRLMC/12985/2024 CRLMC/1680/2024	STATE OF ODISHA SURENDRA KUMAR PADHAN@SURENDRA PADHAN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// JHARSUGUDA SADAR /129 /2021 A.D.J.,JHARSUGUDA(Jharsuguda ) CRREV/0000021/2021
138	D-CRLMC/12481/2024 CRLMC/1681/2024	SANJIV KUMAR BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	CHANDRAPUR /2 /2015 SPECIAL JUDGE,GUNUPUR(Rayagada ) Spl/0000109/2015
139	D-CRLMC/13356/2024 CRLMC/1682/2024	SUBASH CHANDRA TRIPATHY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	ANGUL TOWN /1235 /2020 A.D.J.,ANGUL(Anugul ) CT/0000051/2021
140	D-CRLMC/13188/2024 CRLMC/1683/2024	CHANDAN PRADHAN VS JOGENDRA PAL	PRAVASH CHANDRA JENA VS	//0 J.M.F.C.JALESWAR(Baleshwar) ICC/0000213/2015
141	D-CRLMC/12785/2024 CRLMC/1684/2024	RANKA PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	JAGANNATHA PRASAD /95 /2017 SPL. JUDGE(POCSO), BERHAMPUR(Gan) Spl/0000103/2017
142	D-CRLMC/13357/2024 CRLMC/1685/2024	JOGINDRA PING VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GOVINDPUR /153 /2017 2nd Additional Sessions Judge, Sambalpur(S Spl/0000289/2020
143	D-CRLMC/12990/2024 CRLMC/1686/2024	BULU@SIDHARTH SEKHAR PATRA@SIDHANTHA SEKHAR PATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	JODA /259 /2022 ASSISTANT SESSIONS JUDGE,CHAMPU ST/0000022/2023
144	D-CRLMC/13244/2024 CRLMC/1687/2024	DINESH PRADHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /1014 /2020 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001659/2020
145	D-CRLMC/12527/2024 CRLMC/1688/2024	R. PRABHU DAS @ PABI PRABHU DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JODA /128 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kenc GR/0000440/2024
146	D-CRLMC/12788/2024 CRLMC/1689/2024	UPENDRA NATH NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOPALPUR /222 /2022 3RD ADDL.SESSION JUDGE CUM SPL.J Spl/0000087/2022
147	D-CRLMC/13009/2024 CRLMC/1690/2024	AKSHAY MALLIK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BADACHANA /153 /2021 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0000691/2021

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148	D-CRLMC/10047/2024 CRLMC/1691/2024	NAKULA BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	NIMAPADA /210 /2023 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000109/2023
149	D-CRLMC/13168/2024 CRLMC/1692/2024	SHAHANAWAZ MALIK @ SHAHNAWAR MALIK MUFI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	Maitri Vihar PS /205 /2023 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001002/2023
150	D-CRLMC/13211/2024 CRLMC/1693/2024	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	GAUTAM MUKHERJI, (SENIOR ADV) VS	//0 J.M.F.C.,RAJGANGPUR(Sundargarh) ICC/0000004/2023
151	D-CRLMC/13224/2024 CRLMC/1694/2024	BHABAGRAHI SAHOO VS STATE OF ODISHA	ALOK KUMAR KAR VS	CHANDAKA P.S. /67 /2013 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000413/2013
152	D-CRLMC/13104/2024 CRLMC/1695/2024	SURATHA KUMAR PATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	KOIDA /16 /2018 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000026/2018
153	D-CRLMC/12998/2024 CRLMC/1696/2024	SIPU@NITISH DAS VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	KHANDAGIRI P.S. /458 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000346/2022
154	D-CRLMC/13162/2024 CRLMC/1697/2024	SATIS KUMAR MISHRA @ MAUJA @ CHHATISH MISHRA VS STATE OF ODISHA	SARFARAZ AHMED VS	BAIDYANATHPUR /135 /2006 3RD ADDL.SESION JUDGE CUM SPL.J ST/0000138/2015
155	D-CRLMC/13151/2024 CRLMC/1698/2024	SUNIL MANOHAR SAHOO VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SAHID NAGAR P.S. /297 /2021 J.M.F.C. (III) BHUBANESWAR(Khordha ) CT/0004099/2021
156	D-CRLMC/11312/2024 CRLMC/1699/2024	MANOJ SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	KOMNA PS /28 /2023 SPECIAL JUDGE,NAWAPARA(Nuapada ) Sa/0000005/2023
157	D-CRLMC/8984/2024 CRLMC/1700/2024	LACHHAMAN PRASAD @ LAXMAN BARMA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	DHANUPALI /22 /2006 1ST ADDL SESSIONS JUDGE, SAMBALP ST/0000162/2013
158	D-CRLMC/13128/2024 CRLMC/1701/2024	PRASANJIT RAY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /419 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000090/2021
159	D-CRLMC/13118/2024	RANJAN KUMAR MALIK	SAMARENDRA MOHANTY	PATTAMUNDAI /155 /2022

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	CRLMC/1702/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KENDRAPARA(Kendrapa Spl/0000021/2022
160	D-CRLMC/13109/2024 CRLMC/1703/2024	MITIGA@MITAKA SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	GANGAPUR (BHANJANAGAR) /68 /1996 ASSISTANT SESSIONS JUDGE,BHANJANAGAR ST/0000038/2003
161	D-CRLMC/12717/2024 CRLMC/1704/2024	DILLIP RAITA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	ADVA /74 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000064/2022
162	D-CRLMC/13050/2024 CRLMC/1705/2024	PHAGUDEV SAMAL VS STATE OF ODISHA	BISHNU PRASAD RATH VS	/ /0 S.D.M.,JAJPUR(Jajapur ) CRMC/0000816/2024
163	D-CRLMC/13336/2024 CRLMC/1706/2024	MD. ALLAUDDIN@MD. ALAUDDIN@MD.ALLUDIN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /9 /2016 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000078/2022
164	D-CRLMC/13500/2024 CRLMC/1707/2024	PRATEEMA BAG @ ADJUAD VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	SINDHIKELA PS /110 /2024 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH ICC/0000006/2024
165	D-CRLMC/13182/2024 CRLMC/1708/2024	ARCHANA PATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	AIRPORT /174 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CMC/0000765/2023
166	D-CRLMC/13177/2024 CRLMC/1709/2024	BUNTY@PRASAD MOHAPATRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	AIRPORT /174 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CMC/0000753/2023
167	D-CRLMC/13175/2024 CRLMC/1710/2024	ALIVA PATRA VS STATE OF ODISHA	B.S.DASPARIDA VS	AIRPORT /174 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha ) CMC/0000752/2023
168	D-CRLMC/12950/2024 CRLMC/1711/2024	JOGESWAR HEMBRAM VS STATE OF ODISHA	UMAKANTA BARIK VS	BAMBARI /157 /2018 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapara) GR/0000706/2018
169	D-CRLMP/13098/2024 CRLMP/745/2024	AULA SURESH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY 2 VS	GOSANINUAGAM /17 /2022 ( ) //
170	D-CRLMP/13172/2024 CRLMP/746/2024	SARBESWAR PRADHAN VS	PRAFULLA CHANDRA DAS VS	/ /0 ( )

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171	D-CRLMP/13349/2024 CRLMP/747/2024	STATE OF ODISHA NARAYAN DAS VS	DURGA PRASAD DHAL VS	// BALIANTA P.S. /194 /2023 ()
172	D-CRLMP/12839/2024 CRLMP/748/2024	STATE OF ODISHA JAGANNATH SINGH VS	SUBHRANSU BHUSAN MOHANTY VS	// //0 ()
173	D-CRLMP/6981/2024 CRLMP/749/2024	STATE OF ODISHA NEW INDIA ASSURANCE CO.LTD., BBSR VS	PAMI RATH VS	// //0 ()
174	D-CRLMP/13164/2024 CRLMP/750/2024	STATE OF ODISHA JAGABANDHU SAHU VS	SOUBHAGYA KUMAR DASH VS	// //0 ()
175	D-CRLMP/13326/2024 CRLMP/751/2024	STATE OF ODISHA LALIT MOHAN MANGARAJ VS	JYOTIRMAYA SAHOO VS	// //0 ()
176	D-CRLMP/13325/2024 CRLMP/752/2024	STATE OF ODISHA SUPRABHA NAYAK VS	SIDDHARTH GOUTAM DAS VS	// //0 ()
177	D-CRLMP/12579/2024 CRLMP/753/2024	STATE OF ODISHA JHILILATA ROUT VS	KABIRAJ PRADHAN VS	// ASTARANGA /82 /2024 ()
178	D-CRLMP/12547/2024 CRLMP/754/2024	STATE OF ODISHA SOUMYA RANJAN DAS VS	DEBASISH PATNAIK VS	// ASKA /43 /2024 ()
179	D-FAO/19122/2024 FAO/189/2024	THE PRINCIPAL SECRETARY, HOME DEPT., BBSR B.SRINIWAS RAO VS	SATYABAN SAHOO VS	// // RAILWAY CLAIMS TRIBUNAL, BHUBA
180	D-FAO/19656/2024 FAO/190/2024	UNION OF INDIA SARASWATI PRADHAN VS	PRADEEP KUMAR MISHRA VS	// Oa/0000017/2021 RAILWAY CLAIMS TRIBUNAL, BHUBA
181	D-FAO/19883/2024 FAO/191/2024	UNION OF INDIA SUBHAGIYA DEVI VS UNION OF INDIA	SUVEN KUMAR PANI VS	// Oa/0000082/2023 RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000100/2018



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182	D-FAO/19546/2024 FAO/192/2024	ASSISTANT GENERAL MANAGER, M/S. CJ DARCL LOGISTICS CO.LTD. VS KAMINI NAYAK	PRATYUSHA NAIDU VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000009/2022
183	D-FAO/17986/2024 FAO/193/2024	PIDIKAKA LACHI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000133/2019
184	D-FAO/13728/2024 FAO/194/2024	D.M, M/S. NEW INDIA ASSURANCE CO. L.T.D. VS SANGRAM SWAIN	SUDEEP KUMAR SARANGI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000293/2015
185	D-FAO/19159/2024 FAO/195/2024	MANAGER (T.P.CELL) M/S. NEW INDIA ASSURANCE, CO. LTD. VS SK. RAHISUDDIN	NAYAN BEHARI DAS VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000076/2009
186	D-FAO/19365/2024 FAO/196/2024	RAJ RAJESWAR SINGH DEO VS BIBHUTI BHUSAN MISHRA	UMA CHARAN MISHRA VS	// DISTRICT & SESSIONS JUDGE,BOLANG CMA/0000021/2023
187	D-ITA/19116/2024 ITA/18/2024	COMMISSIONER OF INCOME TAX,(EXEMPTION),HYDERABAD VS SRI DATTATREYA SAI ASHRAM TRUST,BHUBANESWAR	SUBASH CHANDRA MOHANTY,SR.S.C(I.T) VS	// ( //
188	D-LAA/18855/2024 LAA/11/2024	HRUSHIKESH MAJHI VS LAND ACQUISITION OFFICER, KALAHANDI	MOHENDRA KUMAR MOHAPATRO VS	// CIVIL JUDGE (SD),DHARAMGARH(Kala LAR/0000046/2022
189	D-MACA/18562/2024 MACA/359/2024	D.M.(T.P.HUB), ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS NIMITA MUNDA	SOMNATH ROY VS	// 3rd M.A.C.T, CHAMPUPA(Kendujhar) Mac/0000003/2020
190	D-MACA/19654/2024 MACA/360/2024	LAXMI PRIYA PATNAIK VS SATAN SAHU	PRADEEP KUMAR MISHRA VS	// DIST.AND SESSIONS JUDGE,BARGARH Mac/0000057/2021
191	D-MACA/16667/2024 MACA/361/2024	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. VS SNEHALATA BASTI	SOMNATH ROY VS	// 4TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000516/2006
192	D-MACA/17130/2024 MACA/362/2024	SBI GENERAL INSURANCE CO.LTD., BBSR VS DOLESWARI PRADHAN @ SAHU	G.P.DUTTA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambal Mac/0000024/2022
193	D-MATA/17102/2024	SURESH KUMAR KASTA	BIBHUTI BHUSAN CHOUDHURY	//

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	MATA/160/2024	VS BARSHA BANANEE BAISAKHI	VS	JUDGE FAMILY COURT,BHUBANESWA CP/0000356/2020
194	D-MATA/19084/2024 MATA/161/2024	DIPTIMOYA KANUNGO VS PUJA ARCHANA PATTNAIK	MANMEET SINGH ARORA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000778/2017
195	D-MATA/17753/2024 MATA/162/2024	DEBADUTTA MISHRA VS ANUROOPA UDGATA	SUJATA JENA VS	// JUDGE,FAMILY COURT,BALANGIR(Bal CP/0000035/2022
196	D-MSA/14304/2024 MSA/19/2024	NUA DELHI TRIPURA GADI VS TASOTOSA MISHRA	BIDYADHAR PRADHAN VS	// DY.COMNR. OF ENDOWMENTS,BBSR(K Fa/0000026/2011
197	D-RPFAM/17868/2024 RPFAM/114/2024	BISHNUPRIYA MOHANTY VS MAHENDRA SAHU	SWARUP KUMAR PATNAIK VS	// JUDGE FAMILY COURT,BALASORE(Bal Crp/0000103/2018
198	D-RSA/19029/2024 RSA/125/2024	MANJUSHREE MISHRA @ MOHAPATRA VS JATANI @ JATAN DEI	BIBEKANANDA BHUYAN VS	// DISTRICT & SESSIONS JUDGE,CUTTAC RFA/0000110/2023
199	D-RSA/17468/2024 RSA/126/2024	KAMAL LOCHAN PRADHAN VS MADHUSUDAN PRADHAN	SAMIR KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,BALASO RFA/0000231/2019
200	D-RVWPET/19055/2024 RVWPET/73/2024	SHYAM SUNDAR NAYAK VS THE COLLECTOR, JAGATSINGHPUR	ADV VS	// () //
201	D-RVWPET/13220/2024 RVWPET/74/2024	CHATURBHUJA GARNAIK VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// () //
202	D-RVWPET/15942/2024 RVWPET/75/2024	MANOJ KUMAR DAS VS STATE OF ODISHA	SOUMYA MISHRA VS	// () //
203	D-WA/19933/2024 WA/1004/2024	M/S.CHOUDHURY MEDICAL STORE VS STATE OF ODISHA	PAMI RATH VS	// () //
204	D-WA/19450/2024 WA/1005/2024	STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// ()

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### CASES REGISTERED REPORT AS ON :03/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WA/19909/2024 WA/1006/2024	AUROBINDA BEHERA STATE OF ODISHA VS JAGADISH MAITY	DEBASIS MOHAPATRA, A.S.C. VS	// // 0 //
206	D-WA/19894/2024 WA/1007/2024	STATE OF ODISHA VS SRICHARAN NAYAK	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
207	D-WA/19864/2024 WA/1008/2024	STATE OF ODISHA VS TRIPURARI NAYAK	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
208	D-WA/19867/2024 WA/1009/2024	STATE OF ODISHA VS SUBHAM PRADHAN	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
209	D-WA/19847/2024 WA/1010/2024	STATE OF ODISHA VS SISHIR KUMAR MOHANTY	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
210	D-WA/19856/2024 WA/1011/2024	STATE OF ODISHA VS MAHESWAR BARIK	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
211	D-WA/19445/2024 WA/1012/2024	STATE OF ODISHA VS PREMRAJ PANDA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
212	D-WA/18900/2024 WA/1013/2024	STATE OF ODISHA VS NARMADA DAS	KARUNAKAR DAS, A.S.C. VS	// 0 //
213	D-WA/19436/2024 WA/1014/2024	STATE OF ODISHA VS PRAKASH MAHANA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
214	D-WA/19751/2024 WA/1015/2024	STATE OF ODISHA VS MANJULATA TRIPATHY	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
215	D-WA/19585/2024 WA/1016/2024	ARJUN KUMAR NAIK VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WA/19943/2024 WA/1017/2024	STATE OF ODISHA VS RANJAN KUMAR NAYAK	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
217	D-WA/19970/2024 WA/1018/2024	M/S. BAIDYANATH MEDICALS VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
218	D-WA/19947/2024 WA/1019/2024	STATE OF ODISHA VS ABHAYA KUMAR NAYAK	RAJANI BHUSAN MISHRA,A.G.A. VS	// 0 //
219	D-WA/19518/2024 WA/1020/2024	STATE OF ODISHA VS SANATAN SAHOO	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
220	D-WA/12868/2024 WA/1021/2024	BARADA PRASANNA SETHY VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// 0 //
221	D-WA/19474/2024 WA/1022/2024	STATE OF ODISHA VS PADMANAVA KARA	SARAJA KANTA SAMAL, A.G.A. VS	// 0 //
222	D-WA/14973/2024 WA/1023/2024	BASUDEV GURU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
223	D-WA/19942/2024 WA/1024/2024	M/S. BRUNDABAN MEDICAL STORE, BARGARH VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
224	D-WA/19941/2024 WA/1025/2024	M/S. CAMPUS MEDICAL STORE VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //
225	D-WA/19587/2024 WA/1026/2024	STATE OF ODISHA VS KHETRAMOHAN KUNDU	ABHAYA KUMAR SHARMA,A.G.A. VS	// 0 //
226	D-WA/19785/2024 WA/1027/2024	STATE OF ODISHA VS RAJLAXMI NAYAK	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
227	D-WA/19729/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1028/2024	VS PRAFULLA KUMAR MOHANTY	VS	0 //
228	D-WA/19928/2024 WA/1029/2024	STATE OF ODISHA VS MALAYA KUMAR MOHARANA	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
229	D-WA/19830/2024 WA/1030/2024	STATE OF ODISHA VS ASIT KUMAR JENA	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
230	D-WA/20073/2024 WA/1031/2024	STATE OF ODISHA VS SURESH CHANDRA BAYEE	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
231	D-WA/19993/2024 WA/1032/2024	STATE OF ODISHA VS GADADHAR SAMANTARY	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
232	D-WA/20056/2024 WA/1033/2024	STATE OF ODISHA VS GAGAN CHANDRA SWAIN	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
233	D-WP(C)/14857/2024 WP(C)/11242/2024	DHRUBA CHARAN PATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
234	D-WP(C)/19191/2024 WP(C)/11243/2024	RITESH SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
235	D-WP(C)/19657/2024 WP(C)/11244/2024	SANJAYA KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
236	D-WP(C)/18881/2024 WP(C)/11245/2024	PRASANTA KUMAR MOHANTA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
237	D-WP(C)/15920/2024 WP(C)/11246/2024	MANOJ KUMAR NAHAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
238	D-WP(C)/16861/2024 WP(C)/11247/2024	GITA MOHANTY VS	AMITAV TRIPATHY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/19459/2024 WP(C)/11248/2024	STATE OF ODISHA PRADYUMNA KUMAR ROUT VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// // 0
240	D-WP(C)/11604/2024 WP(C)/11249/2024	SANJUKTA PATI VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
241	D-WP(C)/19800/2024 WP(C)/11250/2024	SANATAN PRADHAN VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
242	D-WP(C)/19493/2024 WP(C)/11251/2024	BIDYADHAR BALIARSINGH VS JOGENDRA BALIARSINGH	MRUGANKA MAULI PATNAIK VS	// 0 //
243	D-WP(C)/19577/2024 WP(C)/11252/2024	KIRAN RAULA@RAULO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
244	D-WP(C)/19731/2024 WP(C)/11253/2024	SUNDARAM HOME FINANCE LTD.,CHENNAI VS DIST. SUB REGISTRAR, BALASORE	NALINI KANTA DASH VS	// 0 //
245	D-WP(C)/20023/2024 WP(C)/11254/2024	MANORANJAN BEHERA VS THE ASSESSING OFFICER CUM S.D.O 1(ELECT.), TPCODL, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
246	D-WP(C)/20022/2024 WP(C)/11255/2024	MANORANJAN BEHERA VS THE ASSESSING OFFICER CUM S.D.O 1(ELECT.), TPCODL, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
247	D-WP(C)/18716/2024 WP(C)/11256/2024	NASIR MOHAMMAD VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
248	D-WP(C)/19655/2024 WP(C)/11257/2024	RABINDRA KUMAR SUBUDHI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
249	D-WP(C)/19725/2024 WP(C)/11258/2024	HRUSIKESH BISWAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/17554/2024 WP(C)/11259/2024	BUDHADEV ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
251	D-WP(C)/19090/2024 WP(C)/11260/2024	ATASI ROUT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
252	D-WP(C)/19131/2024 WP(C)/11261/2024	M/S. TECHNO CRAFTS, BBSR VS THE CHIEF COMMNR. OF COMMERCIAL TAXES AND GOODS SERVICES TAX, CUTTACK	ASIT KUMAR DASH VS	// 0 //
253	D-WP(C)/19717/2024 WP(C)/11262/2024	TULARAM SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
254	D-WP(C)/19713/2024 WP(C)/11263/2024	NIBEDITA KHOSLA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
255	D-WP(C)/19723/2024 WP(C)/11264/2024	SISHIR KUMAR NATH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
256	D-WP(C)/14846/2024 WP(C)/11265/2024	NIRANJAN LENKA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
257	D-WP(C)/19719/2024 WP(C)/11266/2024	SANGEETA MOHAPATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
258	D-WP(C)/19721/2024 WP(C)/11267/2024	M.CHIRANJIBI ACHARY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
259	D-WP(C)/18991/2024 WP(C)/11268/2024	SANTOSH MAHALI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
260	D-WP(C)/19376/2024 WP(C)/11269/2024	DILLIP KUMAR LENKA VS STATE OF ODISHA	SEVATI SOREN VS	// 0 //
261	D-WP(C)/13464/2024	PRASANTA BISWANATH	BUDHIRAM DAS	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/11270/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/19712/2024 WP(C)/11271/2024	RAGHUNATH RAULA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
263	D-WP(C)/19680/2024 WP(C)/11272/2024	DIBAKAR NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
264	D-WP(C)/19702/2024 WP(C)/11273/2024	SUDHIR KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
265	D-WP(C)/15079/2024 WP(C)/11274/2024	SRI SRI BALADEV JEW , SIDHAL, JAGATSINGHPUR VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
266	D-WP(C)/18971/2024 WP(C)/11275/2024	PRADEEP KUMAR MALLICK VS GOVT. OF ODISHA, BBSR	SATYJIT MAHAPATRA VS	// 0 //
267	D-WP(C)/20038/2024 WP(C)/11276/2024	SOUDAMINI DASH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
268	D-WP(C)/19704/2024 WP(C)/11277/2024	LOCHAN MEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
269	D-WP(C)/19703/2024 WP(C)/11278/2024	SNEHALATA CHOUDHURY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
270	D-WP(C)/16518/2024 WP(C)/11279/2024	M/S. IMPEX WIRES, JAGATPUR, CUTTACK VS CHIEF MANAGING DIRECTOR, IDCO, BBSR, KHURDA	SUDEEPTA KUMAR SINGH VS	// 0 //
271	D-WP(C)/18741/2024 WP(C)/11280/2024	GOLAKHA BEHERA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
272	D-WP(C)/15270/2024 WP(C)/11281/2024	GOBARDHAN SAHOO VS	BIDYADHAR PRADHAN VS	// 0



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		AO., UTKAL GRAMEEN BANK,, REGIONAL OFFICE, SAMBALPUR		//
273	D-WP(C)/19705/2024 WP(C)/11282/2024	DANDAPANI DAKUA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
274	D-WP(C)/19698/2024 WP(C)/11283/2024	TRILOCHAN NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
275	D-WP(C)/18783/2024 WP(C)/11284/2024	CHAIRMAN CUM MANAGING DIRECTOR, BSNL, JANPATH, NEW DELHI VS BABURAM PATNAYAK	PRAKASH RANJAN BARIK VS	// 0 //
276	D-WP(C)/19694/2024 WP(C)/11285/2024	SOMANATH MISRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
277	D-WP(C)/11802/2024 WP(C)/11286/2024	NIRANJAN BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
278	D-WP(C)/19367/2024 WP(C)/11287/2024	RINKI PADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// 0 //
279	D-WP(C)/19836/2024 WP(C)/11288/2024	SADASIBA DAS VS STATE OF ODISHA	GAYATRI PATRA VS	// 0 //
280	D-WP(C)/19690/2024 WP(C)/11289/2024	BIBHI BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
281	D-WP(C)/19844/2024 WP(C)/11290/2024	ANADI BHOI VS STATE OF ODISHA	GAYATRI PATRA VS	// 0 //
282	D-WP(C)/19683/2024 WP(C)/11291/2024	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
283	D-WP(C)/19715/2024 WP(C)/11292/2024	SOUDAMINI PATTANAIAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/19892/2024 WP(C)/11293/2024	SATISH KUMAR SAHOO VS UNION BANK OF INDIA, BBSR	PRABODHA CHANDRA NAYAK VS	// 0 //
285	D-WP(C)/20103/2024 WP(C)/11294/2024	NARAYAN ROUT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
286	D-WP(C)/19686/2024 WP(C)/11295/2024	ARCHANA BASA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
287	D-WP(C)/19898/2024 WP(C)/11296/2024	SANJIB KUMAR DALPAT VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
288	D-WP(C)/18982/2024 WP(C)/11297/2024	HIMANSU SEKHAR PADHI VS COMMNR. EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR	GAGAN BIHARI SINGH VS	// 0 //
289	D-WP(C)/19837/2024 WP(C)/11298/2024	RABINDRA KUMAR JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
290	D-WP(C)/20098/2024 WP(C)/11299/2024	ABHIRAM NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
291	D-WP(C)/18772/2024 WP(C)/11300/2024	GUNANIDHI NAYAK VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
292	D-WP(C)/19689/2024 WP(C)/11301/2024	BIJAYA KUMAR ROUT VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
293	D-WP(C)/20035/2024 WP(C)/11302/2024	TUSARKANTA MOHANTY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
294	D-WP(C)/20102/2024 WP(C)/11303/2024	RANJIT SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
295	D-WP(C)/20017/2024	MANORANJAN BEHERA	FALGUNI RAJGURU MOHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/11304/2024	VS	VS	0
		THE ASSESSING OFFICER CUM S.D.O 1, TPCODL, BBSR		//
296	D-WP(C)/19613/2024	BISHNU CHARAN SETHY	JAYANTA KUMAR KHANDAYATRAY	//
	WP(C)/11305/2024	VS	VS	0
		UNION OF INDIA		//
297	D-WP(C)/18953/2024	AMARESH MISHRA	DAYANIDHI MISHRA	//
	WP(C)/11306/2024	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/20101/2024	DILLIP KUMAR SAHOO	SITANSU MOHAN SINGH	//
	WP(C)/11307/2024	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/20018/2024	MANORANJAN BEHERA	FALGUNI RAJGURU MOHAPATRA	//
	WP(C)/11308/2024	VS	VS	0
		THE ASSESSING OFFICER CUM S.D.O 1, TPCODL, BBSR		//
300	D-WP(C)/20100/2024	RANJIT SAHOO	SITANSU MOHAN SINGH	//
	WP(C)/11309/2024	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/19824/2024	GOUTAM CHARAN DAS	SAMEER KUMAR DAS	//
	WP(C)/11310/2024	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/17440/2024	KANHEI CHARAN NAYAK	KUNAL KUMAR SWAIN	//
	WP(C)/11311/2024	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/19827/2024	DR. HARACHAND MOHANTY	SAMEER KUMAR DAS	//
	WP(C)/11312/2024	VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/20099/2024	KUMAR BARIK	SITANSU MOHAN SINGH	//
	WP(C)/11313/2024	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/19937/2024	MINAMANI MALLIK	MANAS PATI	//
	WP(C)/11314/2024	VS	VS	0
		SECY. TO GOVT. S AND ME DEPT, BBSR		//
306	D-WP(C)/20199/2024	IN RE MISSING OF CHILD FROM UTKAL BALASHRAM, CUTTACK	ADV.	//
	WP(C)/11315/2024	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/19853/2024 WP(C)/11316/2024	GOVERNMENT OF ODISHA SISIR KANTA PANDA VS STATE OF ODISHA	SOUMYA MISHRA VS	// // 0 //
308	D-WP(C)/19841/2024 WP(C)/11317/2024	AVIJITA DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
309	D-WP(C)/19521/2024 WP(C)/11318/2024	DEBENDRA KUMAR SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
310	D-WP(C)/20034/2024 WP(C)/11319/2024	MANORANJAN BEHERA VS THE ASSESSING OFFICER CUM S.D.O.-1(ELECT), TPCODL, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
311	D-WP(C)/19922/2024 WP(C)/11320/2024	JANARDAN NAYAK VS PARADIP PORT AUTHORITY	PAMI RATH VS	// 0 //
312	D-WP(C)/19832/2024 WP(C)/11321/2024	DR.SAJNA PATTNAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
313	D-WP(C)/13645/2024 WP(C)/11322/2024	MUKUNDA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
314	D-WP(C)/19965/2024 WP(C)/11323/2024	TAPAN KUMAR NAYAK @ PATTANAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
315	D-WP(C)/17885/2024 WP(C)/11324/2024	M/S TATA PROJECTS LTD, BBSR VS UNION OF INDIA	DEEPRO SEN VS	// 0 //
316	D-WP(C)/19320/2024 WP(C)/11325/2024	DR. ARJUN SAHU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
317	D-WP(C)/16995/2024 WP(C)/11326/2024	BABINA MOHANTY VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/19820/2024 WP(C)/11327/2024	ANIRUDHA SENAPATI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
319	D-WP(C)/18243/2024 WP(C)/11328/2024	DIBYARANJAN SAHOO VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
320	D-WP(C)/20044/2024 WP(C)/11329/2024	DEBABRATA KAMILA VS THE S.D.O.ELECTRICAL CUM ASSESSING OFFICER, TPCODL, BALASORE	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
321	D-WP(C)/20046/2024 WP(C)/11330/2024	MANORANJAN BEHERA VS THE ASSESSING OFFICER CUM S.D.O.-1(ELECT), TPCODL, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
322	D-WP(C)/19803/2024 WP(C)/11331/2024	ASIT KUMAR SWAIN VS BANK OF INDIA, ZONAL OFFICE, BBSR	ASHUTOSH MISHRA VS	// 0 //
323	D-WP(C)/20202/2024 WP(C)/11332/2024	SHIVANI MEDICINE STORE, CUTTACK VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
324	D-WP(C)/20045/2024 WP(C)/11333/2024	MANORANJAN BEHERA VS THE ASSESSING OFFICER CUM S.D.O.-1(ELECT), TPCODL,BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
325	D-WP(C)/20027/2024 WP(C)/11334/2024	DEBENDRANATH NAYAK VS EXECUTIVE ENGINEER (ELECTRICAL), TPCODL	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
326	D-WP(C)/19919/2024 WP(C)/11335/2024	TIKINA JANI VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
327	D-WP(C)/18612/2024 WP(C)/11336/2024	SUDARSAN NAYAK VS CHAIRMAN AND APPELLATE AUTHORITY, BBSR	PRONOY MOHANTY VS	// 0 //
328	D-WP(C)/19902/2024 WP(C)/11337/2024	ALEKH GARDIA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
329	D-WP(C)/18449/2024	M/S. MOHAPATRA ENGINEERING , CUTTACK	BISHNU PRASAD RATH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/11338/2024	VS THE JOINT COMMISSIONER OF STATE TAX (APPEAL)	VS	0 //
330	D-WP(C)/20020/2024 WP(C)/11339/2024	MANORANJAN BEHERA VS THE ASSESSING OFFICER CUM S.D.O 1, TPCODL, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
331	D-WP(C)/15669/2024 WP(C)/11340/2024	GOPINATH PANIGRAHI VS THE CHIEF SECY., GOVT. OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
332	D-WP(C)/20016/2024 WP(C)/11341/2024	MANORANJAN BEHERA VS THE ASSESSING OFFICER CUM S.D.O. I(ELECT)	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
333	D-WP(C)/19915/2024 WP(C)/11342/2024	MUKUNDA PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
334	D-WP(C)/19460/2024 WP(C)/11343/2024	SUSAMA NANDA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
335	D-WP(C)/19767/2024 WP(C)/11344/2024	KARTIK CHANDRA JENA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
336	D-WP(C)/19463/2024 WP(C)/11345/2024	SUKANTI BISWAL VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
337	D-WP(C)/19573/2024 WP(C)/11346/2024	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
338	D-WP(C)/19528/2024 WP(C)/11347/2024	SATYABRATA PADHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
339	D-WP(C)/19469/2024 WP(C)/11348/2024	RAMESH BAHUKA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// 0 //
340	D-WP(C)/19305/2024 WP(C)/11349/2024	CANARA BANK, SAHADEVKHUNTA BRANCH VS	SUBRAT MISRA VS	// 0

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341	D-WP(C)/19599/2024 WP(C)/11350/2024	CHAIRMAN, PERMANENT LOK ADALAT, MAYURBHANJ UMESH CHANDRA ROUT VS PRINCIPAL SECRETARY, DEPT. OF HOME, GOVT. OF ODISHA, BHUBANESWAR., KHURDA	MANORANJAN PADHI VS	// // 0 //
342	D-WP(C)/19862/2024 WP(C)/11351/2024	CHHABIBALA SHAMANTA VS STATE OF ODISHA	ANJAN PATNAIK VS	// 0 //
343	D-WP(C)/19861/2024 WP(C)/11352/2024	PRAVAT CHANDRA MOHANTY VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
344	D-WP(C)/20106/2024 WP(C)/11353/2024	PRAVASINI BEHERA VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //
345	D-WP(C)/20088/2024 WP(C)/11354/2024	LAXMIDHAR BEHERA VS STATE OF ODISHA	ER. DEBASHISHA HOTA VS	// 0 //
346	D-WP(C)/20108/2024 WP(C)/11355/2024	UTTAM KUMAR BEHERA VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //
347	D-WP(C)/20127/2024 WP(C)/11356/2024	DEEP PRAKASH PERIWAL VS RTO, BHUBANESWAR-II	BRAJA MOHAN SARANGI VS	// 0 //
348	D-WP(C)/20128/2024 WP(C)/11357/2024	TIWAN JATIN DASH VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
349	D-WP(C)/16801/2024 WP(C)/11358/2024	JITENDRA KUMAR RAUL VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
350	D-WP(C)/19918/2024 WP(C)/11359/2024	JEMA PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
351	D-WP(C)/18885/2024 WP(C)/11360/2024	BHARATI TRIPATHY VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //

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352	D-WP(C)/17369/2024 WP(C)/11361/2024	EVENSWAR PRADHAN VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
353	D-WP(C)/19913/2024 WP(C)/11362/2024	RIZI MOHANTY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
354	D-WP(C)/19945/2024 WP(C)/11363/2024	SOMNATH ROUT VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
355	D-WP(C)/19596/2024 WP(C)/11364/2024	SAROJ KUMAR PATTNAYAK VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	// 0 //
356	D-WP(C)/19989/2024 WP(C)/11365/2024	RANJAN KUMAR MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
357	D-WP(C)/19557/2024 WP(C)/11366/2024	MITHUN PATTANAIAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
358	D-WP(C)/17862/2024 WP(C)/11367/2024	PRAHALLAD PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
359	D-WP(C)/19590/2024 WP(C)/11368/2024	SANTILATA SATRUSAL VS STATE OF ODISHA	LINGARAJ DASH VS	// 0 //
360	D-WP(C)/20125/2024 WP(C)/11369/2024	DEEP PRAKASH PERIWAL VS R.T.O.BBSR II	BRAJA MOHAN SARANGI VS	// 0 //
361	D-WP(C)/19854/2024 WP(C)/11370/2024	SAHADEB BARIK @ SAHADEV VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
362	D-WP(C)/19917/2024 WP(C)/11371/2024	PRAKASH CHANDRA ROUSTRAY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
363	D-WP(C)/19616/2024	ROJALIN MOHAPATRA	DEEPALI MAHAPATRA	//



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	WP(C)/11372/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/20138/2024 WP(C)/11373/2024	SUBHALAXMI SATAPATHY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
365	D-WP(C)/19911/2024 WP(C)/11374/2024	LOPAMUNDRA MOHAPATRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
366	D-WP(C)/17877/2024 WP(C)/11375/2024	PARAMANANDA SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
367	D-WP(C)/18968/2024 WP(C)/11376/2024	PRATAP KUMAR PANDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
368	D-WP(C)/19609/2024 WP(C)/11377/2024	MAA TARINI SELF HELP GROUP, KEONJHAR VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
369	D-WP(C)/19536/2024 WP(C)/11378/2024	TAPAN TRIPATHY VS STATE OF ODISHA	ANJAN PATNAIK VS	// 0 //
370	D-WP(C)/19908/2024 WP(C)/11379/2024	LEKHIKA DAS VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
371	D-WP(C)/15814/2024 WP(C)/11380/2024	SURENDRA KUMAR PUJHARI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
372	D-WP(C)/19516/2024 WP(C)/11381/2024	CHHABINDRA KUMAR DEHURY VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
373	D-WP(C)/18889/2024 WP(C)/11382/2024	JANAK SAMANTRAY VS ARTO, KHURDA,	BRAJA MOHAN SARANGI VS	// 0 //
374	D-WP(C)/19501/2024 WP(C)/11383/2024	PUSPARANI NAYAK VS	BIRAJA PRASANNA DAS VS	// 0

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375	D-WP(C)/19737/2024 WP(C)/11384/2024	STATE OF ODISHA RAJ KISHORE DANGUA VS	JUDHISTHIR SAHOO VS	// // ()
376	D-WP(C)/18891/2024 WP(C)/11385/2024	STATE OF ODISHA ORRIOMM CONSTRUCTION, BBSR VS	BRAJA MOHAN SARANGI VS	// // ()
377	D-WP(C)/20114/2024 WP(C)/11386/2024	STATE OF ODISHA BISHNU PRIYA SAHU VS	SIDHARTHA SWAIN VS	// // ()
378	D-WP(C)/19621/2024 WP(C)/11387/2024	STATE OF ODISHA KUNTAL KUMAR SAHOO VS	BIJAY KUMAR BEHERA VS	// // ()
379	D-WP(C)/20113/2024 WP(C)/11388/2024	STATE OF ODISHA PRASHENJIT SAHOO VS	SIDHARTHA SWAIN VS	// // ()
380	D-WP(C)/14996/2024 WP(C)/11389/2024	STATE OF ODISHA B NILIMA RAO VS	GOPINATH PANDA VS	// // ()
381	D-WP(C)/20129/2024 WP(C)/11390/2024	STATE OF ODISHA SIBAYAN MOHANTY VS	BRAJA MOHAN SARANGI VS	// // ()
382	D-WP(C)/18385/2024 WP(C)/11391/2024	R.T.O, KEONJHAR GANGADHAR BARIK VS	SURENDRA KUMAR SAHOO VS	// // ()
383	D-WP(C)/19241/2024 WP(C)/11392/2024	STATE OF ODISHA JITENDRA KUMAR PRADHAN VS	KHAGESWAR BEHERA VS	// // ()
384	D-WP(C)/19434/2024 WP(C)/11393/2024	STATE OF ODISHA MANAS PATTANAIAK VS	MANAS KUMAR CHAND VS	// // ()
385	D-WPCRL/13221/2024 WPCRL/50/2024	SUCHETA MOHANTY NISHAKARA BEHERA VS SUPERINTENDENT OF POLICE, BALASORE	JAJATI KESHARI KHUNTIA VS	// // BASTA /74 /2024 () //

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386	D-WPCRL/13368/2024 WPCRL/51/2024	SRIDHARA KUMAR ACHARYA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KENDRAPARA SADAR /80 /2024 () //
387	D-WPCRL/12961/2024 WPCRL/52/2024	BIJAY KUMAR LENKA VS STATE OF ODISHA	MADAN MOHAN DAS VS	TOMANDO /93 /2024 () //
388	D-ABLAPL/12761/2024 ABLAPL/4642/2024	MAHESH DAS @ BARU VS STATE OF ODISHA	SAURAV TIBREWAL VS	REMUNA /67 /2024 () //
389	D-ABLAPL/11389/2024 ABLAPL/4643/2024	DILLIP SAHOO VS STATE OF ODISHA	BISHWA RANJAN SAHU VS	BANKI /106 /2024 () //
390	D-ABLAPL/12762/2024 ABLAPL/4644/2024	KISHAN KUMAR DAS VS STATE OF ODISHA	SAURAV TIBREWAL VS	REMUNA /67 /2024 () //
391	D-ABLAPL/12506/2024 ABLAPL/4645/2024	RAMAKANTA SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /81 /2024 () //
392	D-ABLAPL/13010/2024 ABLAPL/4646/2024	PARTHASARATHI NAYAK VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BARGARH /241 /2024 () //
393	D-ABLAPL/12769/2024 ABLAPL/4647/2024	KHIROD CHANDRA MALLICK @ MALIKY VS REPUBLIC OF INDIA	SAILAZA NANDAN DAS VS	/ /0 SPL.CJM (CBI),BHUBANESWAR(Khordha) Spe/0000002/2022
394	D-ABLAPL/13012/2024 ABLAPL/4648/2024	MANOJ KUMAR SINGH @ MANOJ KR. SINGH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /309 /2019 () //
395	D-ABLAPL/12932/2024 ABLAPL/4649/2024	AMITA PATI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	NIHALPRASAD /81 /2024 () //
396	D-ABLAPL/11670/2024 ABLAPL/4650/2024	SK GUDA @ SK TAUSIF IQBAL VS STATE OF ODISHA	HAJI SK ABDUL ISTAR VS	SORO /161 /2008 () //
397	D-ABLAPL/11382/2024	SUDHAKAR ROUL	BISHWA RANJAN SAHU	BANKI /106 /2024

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	ABLAPL/4651/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/12995/2024 ABLAPL/4652/2024	MEWALAL JAISWAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MAHILA PS,SEC-3,ROURKELA /20 /2024 () //
399	D-ABLAPL/12225/2024 ABLAPL/4653/2024	KADAL BALIARSINGH @ UMAKANT BALIARSINGH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /102 /2024 () //
400	D-ABLAPL/4394/2024 ABLAPL/4654/2024	BHIMSEN SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //
401	D-ABLAPL/11387/2024 ABLAPL/4655/2024	NILU MOHAN SAHOO VS STATE OF ODISHA	BISHWA RANJAN SAHU VS	BANKI /106 /2024 () //
402	D-ABLAPL/13274/2024 ABLAPL/4656/2024	BIBHUTI BAL VS STATE OF ODISHA	SIDHARTHA PRASAD DAS VS	PARJANG /193 /2024 () //
403	D-ABLAPL/13245/2024 ABLAPL/4657/2024	BHABANI SANKAR JENA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANSADA /136 /2024 () //
404	D-ABLAPL/13276/2024 ABLAPL/4658/2024	SHAKTI PRASAD ACHARYA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BADAMBADI /76 /2024 () //
405	D-ABLAPL/13246/2024 ABLAPL/4659/2024	JAMIDAR ROY @ JAMEENDAR ROY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /40 /2024 () //
406	D-ABLAPL/13258/2024 ABLAPL/4660/2024	KALU DAKUA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /515 /2023 () //
407	D-ABLAPL/13280/2024 ABLAPL/4661/2024	RAKESH KUMAR SAMAL VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /199 /2024 () //
408	D-ABLAPL/13270/2024 ABLAPL/4662/2024	RAJES SWAIN VS	SAMARENDRA MOHANTY VS	NAUGAON /107 /2024 ()

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409	D-ABLAPL/13294/2024 ABLAPL/4663/2024	STATE OF ODISHA SANJU MALLIK VS	AMULYA RATNA PANDA VS	// JAJPUR TOWN /182 /2024 ()
410	D-ABLAPL/13272/2024 ABLAPL/4664/2024	STATE OF ODISHA MIHIR KUMAR DAS @ MIHIRA @ TULA VS	SAMARENDRA MOHANTY VS	// NAUGAON /82 /2024 ()
411	D-ABLAPL/13322/2024 ABLAPL/4665/2024	STATE OF ODISHA PROTUES RAJ PATRO VS	SURYAKANTA DASH VS	// JEYPORE TOWN /193 /2013 ()
412	D-ABLAPL/12335/2024 ABLAPL/4666/2024	STATE OF ODISHA MITARANI BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// SORO /247 /2024 ()
413	D-ABLAPL/13225/2024 ABLAPL/4667/2024	STATE OF ODISHA SUSHIL KUMAR NAYAK VS	SATYA RANJAN MULIA VS	// MALGODOWN /49 /2024 ()
414	D-ABLAPL/13051/2024 ABLAPL/4668/2024	STATE OF ODISHA RAMAPRASAD BARIK VS	JNYANANANDA PANDA VS	// OLATPUR /67 /2023 ()
415	D-ABLAPL/11154/2024 ABLAPL/4669/2024	STATE OF ODISHA NARESH ROUT @ NARESH CHANDRA ROUT VS	BHABANI SHANKAR DASPARIDA VS	// BHANDARIPOKHARI /144 /2024 ()
416	D-ABLAPL/12153/2024 ABLAPL/4670/2024	STATE OF ODISHA SUNIL KUMAR NAHAK VS	TAPAS KUMAR ACHARYA VS	// ASKA /102 /2024 ()
417	D-ABLAPL/13213/2024 ABLAPL/4671/2024	STATE OF ODISHA JHUNULATA MALLIK VS	AMULYA RATNA PANDA VS	// JAJPUR TOWN /182 /2024 ()
418	D-ABLAPL/13328/2024 ABLAPL/4672/2024	STATE OF ODISHA MOHINI KAR VS	JYOTIRMAYA SAHOO VS	// BAIDYANATHPUR /198 /2024 ()
419	D-ABLAPL/13214/2024 ABLAPL/4673/2024	STATE OF ODISHA SUJEET KUMAR JAILSWAL @ SUJIT JAISWAL VS	AMULYA RATNA PANDA VS	// MAHILA PS,SEC-3,ROURKELA /20 /2024 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/13337/2024 ABLAPL/4674/2024	RANJAN NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /86 /2024 () //
421	D-ABLAPL/13388/2024 ABLAPL/4675/2024	MADHUSUDAN JENA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	JALESWAR /312 /2023 () //
422	D-ABLAPL/13390/2024 ABLAPL/4676/2024	LAXMAN KUMAR BHOI VS STATE OF ODISHA	BIDYADHAR PANDA VS	JUJUMURA /17 /2024 () //
423	D-ABLAPL/13393/2024 ABLAPL/4677/2024	PRIYANKA PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	NIMAKHANDI /359 /2023 () //
424	D-ABLAPL/11543/2024 ABLAPL/4678/2024	KADALI @ KRAMU RAO VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	MALGODOWN /86 /2024 () //
425	D-ABLAPL/13444/2024 ABLAPL/4679/2024	BHARATA CHARAN ROUT VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TOMKA /80 /2024 () //
426	D-ABLAPL/13449/2024 ABLAPL/4680/2024	BABULI GOCHHAYAT VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI SADAR /210 /2023 () //
427	D-ABLAPL/12511/2024 ABLAPL/4681/2024	BISWAJIT NAYAK VS STATE OF ODISHA	PITAMBAR JENA VS	CHOUDWAR /165 /2024 () //
428	D-ABLAPL/11329/2024 ABLAPL/4682/2024	DHUBALESWAR BAG VS STATE OF ODISHA	KIRTAN DANG VS	PUINTALA /97 /2020 () //
429	D-ABLAPL/12822/2024 ABLAPL/4683/2024	KABULI @ ANTARYAMI SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	KHAMAR /98 /2024 () //
430	D-ABLAPL/4395/2024 ABLAPL/4684/2024	SUBASH KUMAR BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	LALBAG /24 /2024 () //
431	D-ABLAPL/13015/2024	VIKASH @ BIKASH KUMAR JAJODIA	ALOK KUMAR MOHAPATRA	BADAMBADI /302 /2023

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	ABLAPL/4685/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/13234/2024 ABLAPL/4686/2024	PURUSOTTAM MOHANTY VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	/ /0 () //
433	D-ABLAPL/11956/2024 ABLAPL/4687/2024	NIRANJAN NAYAK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	INFOVALLY UPD BHUBANESWAR /103 () //
434	D-ABLAPL/12460/2024 ABLAPL/4688/2024	DADU @ RAMESH DAS VS STATE OF ODISHA	DEBASISH SAMAL VS	BALASORE SADAR /330 /2023 () //